

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4377 OF 2005

M/s. Jainhind Roadways
Appellant (s)

VERSUS

Maharashtra Rajya Mathadi Transport & General
Kamgar Union and Ors.
Respondent (s)

W I T H

Civil Appeal Nos.4378/2005, 4379/2005, 4380/2005, 4381/2005,
4382/2005, 4383/2005, 4384/2005, 4385/2005, 4386/2005, 4393/2005,
4394/2005, 4395/2005, 4396/2005, 4397/2005, 4401/2005 and 4402/2005

(HEARD BY HON'BLE ARIJIT PASAYAT AND C.K. THAKKER,JJ.)

Date : 30/09/2005 These appeals were called on for judgment today.

For Appellant (s)

Mrs. Rekha Palli,Adv.

Ms. Ruby Singh Ahuja,Adv.

For Respondent(s) Mr. Pramanand Gaur,Adv.

Mr. Venkateswara Rao Anumolu,Adv.

ing in Court No.8 Hon'ble Mr. Justice Arijit Pasayat sitt
pronounced Judgment of the Bench comprising His Lordship and H
on'ble

Mr. Justice C.K. Thakker.

The appeals are disposed of in terms of the signed judgment with

no order as to costs.

Aggarwal)	(Neena Verma)	(Vijay
rt Master	Court Master	Cou

Signed Reportable judgment is placed on the file.